

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.206/241/HDB/2017
NAME OF THE COMPANY	Lanco Hills Technology Park Private Limited Others
NAME OF THE PETITIONER(S)	Brahmagiri Realtors Private Limited
NAME OF THE RESPONDENT(S)	Lanco Hills Technology Park Private Limited Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for petitioner	surya@corporatelawyer101@gmail.com 9849866556	Y. Sur

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. Srinivasan Iyengar	Advised	903000662	

ORDER

Heard Mr.Y.Suryanarayana, Learned Counsel for the Petitioner and
Mr.M.S.Srinivasan Iyengar, Learned Counsel for the Respondent.

At their request, case is posted to 22.01.2018.

MEMBER (Technical)

Seshu

MEMBER (Judicial)